

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 4397/241//HBD/2017
NAME OF THE COMPANY	Kinnera Cold Storage Private Limited
NAME OF THE PETITIONER(S)	Chekuri Sekhar & Anothers
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Private Limited & (11) Others Respondents
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Office objections also not complied it. Post the Case under caption for dismissal on 01.12.2017.


Member (Technical)


Member (Judicial)